

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 7 OF 2015 &  
IA NO. 9 OF 2015**

**Dated: 4<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Jindal Steel & Power Ltd. .... Appellant (s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tabrez Malawat

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1  
Mr. Gopal Choudhary for R.2

**ORDER**

List the matter for hearing on **17.11.2015**. Tag to Appeal No. 277 of 2015.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/dk